

(B)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.1644/97

Date of Order : 12.12.97

BETWEEN :

G.Babu Rao

.. Applicant.

AND

1. Senior Divisional Personal Officer,
Divisional Offices Compound,
S.C.Railway, Vijayawada.

2. General Manager,
S.C.Rly., Rail Nilayam,
IIIrd Floor, Secunderabad. .. Respondents.

Counsel for the Applicant

.. Mr.K.S.Murthy

Counsel for the Respondents

.. Mr.J.R.Gopala Rao

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

O R D E R

(As per Hon'ble Shri R.Rangarajan, Member (Admn.))

Mr. K.S.Murthy, learned counsel for the applicant and
Mr.Phalguna Rao for Mr.J.R.Gopala Rao, learned standing counsel
for the respondents.

2. The applicant in this OA is working as a khalasi helper
in the respondent organisation. He had appeared for the
selection for the post of Diesel/Electrical Assistants in
response to the notification dated 7.8.96. He had underwent
the selection and also underwent the medical as well as
psychological test. From letter dated 4.4.97 (A-4) it is

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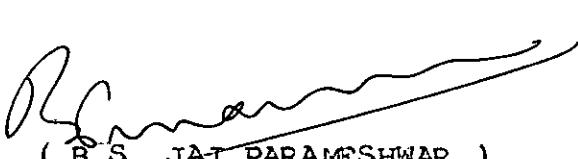
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seen that the applicant had declared suitable in the psychological test conducted on 26.3.97. It is also stated that the applicant had also undergone ^{LR} ~~viva-voce~~ on 24.7.97 but his results are not announced. It is also stated that the selection results for everybody are yet to be announced. It is further stated that in the meanwhile the direct recruitment of Diesel/Electrical Assistants ^{now} is being done and because of the seniority of the applicant will go down.

3. In view of the above this OA is filed praying for a direction to the respondents to declare the results of the selection process initiated by proceedings No. B/P.563/III/Rg/DSL/ Ele. asst dated 7.8.96 for the post of Diesel/Electric Assistant in the pay scale of Rs.950-1500.

4. The applicant has not approached the respondents with this request in writing, though he submits that he orally requested the respondents. He may now submit a detailed representation for publication of the results of the examination. If such a representation is received the same should be disposed of by that authority within ^a period of one month from the date of receipt of a copy of the representation.

5. With the above direction the OA is disposed of.
No costs.


(B.S. JAI PARAMESHWAR)
Member (Judl.)

12/12/97


(R. RANGARAJAN)
Member (Admn.)

Dated : 12th December, 1997

(Dictated in Open Court)

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DA:1644/97

Copy to:-

1. The Senior Divisional Personal Officer, Divisional Office Compound, South Central Railway, Vijayawada.
2. The General Manager, South Central Railway, Rail Nilayam, IIIrd Floor, Secunderabad.
3. One copy to Mr. K.S. Murthy, Advocate, CAT, Hyd.
4. One copy to Mr. J.R. Gopala Rao, Addl. CGSC., CAT, Hyd.
5. One copy to D.R.(A), CAT, Hyd.
6. One duplicate.

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TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S.BAI PARAMESWAR :
M(J)

Dated: 12/12/97

~~ORDER / JUDGMENT~~

MA./R.A./C.A.No.

in

D.A.NO. 1644/97

Admitted and Interim Directions
Issued.

Allowed

Disposed of With Directions

Dismissed

Dismissed as Withdrawn

Dismissed for Default

Ordered/Rejected

No order as to costs.

SRR

II Court

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal

DESPATCH

26 DEC 1997

HYDERABAD BENCH